

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 10/(MAH)/2016
CA No. 33/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016




NAME OF THE PARTIES:

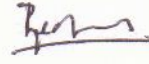
Sh. Satish Pawa
V/s.
M/s. Jagat Agro Commodities Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	COUNSEL SHARAN JAGTANI A/w Adv. Stuti Jain for SSJ Associates appearing for Resp. 2-4		
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2.	Virender Kumar Sr. Adv. Rakesh Kumar Adv. S. D. Vatecha Adv. (Arora & company)	Petitioner " " "	  
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3.	Beo Joseph W SFIO Co. Prosecutor		
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Order

CA. No. 33/397-398/NCLT/MB/MAH/2016

IN

CP. No. 10/397-398/NCLT/MB/MAH/2016

Both side are present. Respondents are directed to file reply within
two weeks and Rejoinder, if any within one week thereafter.

SFIO is also directed to file Status report on or before next date of hearing. Petitioner side to file Rejoinder to main Petition.

List this matter for on 21.09.2016 for hearing.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 26th August, 2016.